

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:384
ANSWERED ON:11.05.2006
FUNDS TO NSFDC KUNWAR MANVENDRA SINGH
Bhagora Shri Mahavir

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the budgetary allocation made to the National Scheduled Caste Finance and Development Corporation (NSFDC) during each of last three years and the current year;
- (b) the funds allocated and released by NSFDC during 2005-06 and 2006-07, State/Union-Territory-wise;
- (c) the funds actually utilised by each State/Union Territory and the number of persons benefited therefrom during 2005-06;
- (d) whether the Government has received complaints regarding misutilisation of funds by some States/UTs; and
- (e) if so, the details thereof and action taken against them?

Answer

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MEIRA KUMAR)

(a) to (e) A statement is laid on the Table of the House.

Statement in reply to parts (a) to (e) of the Lok Sabha Starred Question no. 384 for 11.05.06 by Kunwar Manvendra Singh and Shri Mahavir Bhagora regarding Funds to NSFDC.

(a) The budgetary allocations made to the National Scheduled Castes Finance and Development Corporation(NSFDC) by the Ministry of Social Justice & Empowerment, during each of last three years and the current year(2006-07) are as under :

Year Budgetary Allocations(Rs. in crore)

2003-04 Rs.10.10
2004-05 Rs.11.00
2005-06 Rs.16.60
2006-07 Rs.37.00

(b) & (c): A Statement is annexed.

(d) & (e) : No such complaints have been received.

Annexure

Annexure as referred in reply to parts (b) & (c) of the Lok Sabha Starred Question No. 384 dated 11.05.2006 by Kunwar Manvendra Singh and Shri Mahavir Bhagora.

STATE/UT-WISE FUNDS ALLOCATED AND RELEASED DURING 2005-06 AND 2006-07 AND FUNDS UTILISED AND NO. OF PERSONS BENEFITTED DURING 2005-06 UNDER NSFDC SCHEMES

(Rs. In Lacs)

State/UT	2005-06	2006-07	No. of	Notional Funds
	alloc-	Funds	persons	alloc-
	Rele-	Util-		Rele-

ation ased ized benef- ation ased
of Funds ited of Funds

Andhra Pradesh	1178.70	4221.68	5509.80	42141	1252.37	0.00
Arunachal Pradesh	0.80	0.00	0.00	0	0.85	0.00
Assam	236.46	0.00	36.36	10	251.25	0.00
Bihar	1246.45	0.00	26.94	35	1324.34	0.00
Chandigarh	15.05	23.35	42.46	206	15.99	0.00
Chhattisgarh	231.04	569.46	251.11	213	245.48	0.00
Dadra N.Haveli, D&Diu	0.86	0.00	0.00	0	0.91	0.00
Delhi	223.84	0.00	64.64	242	237.82	0.00
Goa	2.26	1.54	2.44	3	2.41	6.53
Gujrat	343.19	1254.49	113.96	167	364.64	146.25
Haryana	390.79	62.51	140.30	53	415.22	0.00
Himachal Pradesh	143.49	94.95	48.20	22	152.46	0.00
Jammu & Kashmir	73.57	208.40	120.52	56	78.17	0.00
Jharkhand	304.65	329.34	123.77	154	323.69	0.00
Karnataka	818.04	2687.77	1542.16	8853	869.18	0.00
Kerala	298.41	398.60	214.07	556	317.06	0.00
Madhya Pradesh	874.53	1375.88	932.50	1968	929.19	0.00
Maharashtra	943.92	1333.02	1784.76	1764	1002.92	0.00
Manipur	5.77	0.00	0.00	0	6.12	0.00
Meghalaya	1.44	0.00	0.00	0	1.53	0.00
Mizoram	0.03	0.00	0.00	0	0.04	0.00
Orissa	580.98	0.00	59.45	27	617.29	0.00
Pondicherry	15.08	0.00	11.47	11	16.01	0.00
Punjab	671.41	164.56	88.30	204	713.37	0.00
Rajasthan	926.04	622.70	607.00	555	983.92	0.00
Sikkim	3.52	68.67	74.89	58	3.74	0.00
Tamilnadu	1132.66	0.00	0.00	0	1203.45	0.00
Tripura	71.97	188.67	118.20	402	76.47	0.00
Uttar Pradesh	3357.47	0.00	2670.47	12060	3567.32	1693.20
Uttaranchal	144.92	54.85	169.20	292	153.98	0.00
West Bengal	1762.66	1135.40	933.71	7812	1872.81	0.00
Total :	16000.00	14795.84	15686.68	77864	17000.00	1845.98

Nte : The figures of Utilization pertain to Utilization received against disbursement of 2005-06 as well as that of previous years.

Note:(2) The statement excludes Nagaland, Andaman & Nicobar Islands and Lakshadweep which does not have any SC population as per Census figures.